

**THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH):** (a) The land required for the factory has been acquired. Arrangements have been made for provision of infrastructural facilities like water, power, railway siding, etc. Civil works are in progress. Contracts for the main plants like ammonia, urea and steam generation have been signed and have become effective. Works relating to off-sites and infrastructure are progressing satisfactorily. Procurement work for various items of equipment has started and has been completed to a large extent in respect of steam generation plants. Turbo-generating sets, coal handling, etc. Erection work has also commenced in respect of some plants.

(b) No, Sir.

#### **Autonomous Status to AIR and Doordarshan**

756. **SHRI SATYASADHAN CHAKRABORTY:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state what steps have been taken to give autonomous status to AIR and Doordarshan?

**THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE):** Government have decided not to set up an autonomous corporation for All India Radio and Doordarshan because such an organisation is not necessary to enable the media units to discharge their basic objective viz. serving the people.

#### **Charges Levied by DESU to give connections**

757. **SHRI SATYASADHAN CHAKRABORTY:** Will the Minister of ENERGY be pleased to state:

(a) whether he is aware that for sanctioning connection to any house in the authorised colonies, the Delhi

Electric Supply Undertaking charges from every applicant Rs. 8 per sq. meter on the entire area as development charges and thus from 12 to 15 lakhs connections in Delhi, DESU is making 6 to 8 crores of rupees every year from Delhi public;

(b) if so, whether the DESU had taken any part or spent any money on the development of the colonies;

(c) if so, the details thereof; and

(d) if not, what steps Government have taken to stop this practice and give a refund to the consumers of Delhi?

**THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN):** (a) It is not correct.

(b) to (d). In view of the reply to part (a) above the question does not arise.

#### **Constitution of Postal Advisory Committee for Himachal Pradesh**

758. **PROF. NARAIN CHAND PARASHAR:** Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there has been any delay in the constitution of Postal Advisory Committee for Himachal Pradesh;

(b) if so, the reasons therefor and whether the Committee has since been set up;

(c) if so, the composition of the Committee; and

(d) if not, the reasons for this delay and the date w.e.f. which the previous Committee ceased to function?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA):** (a) to (d). The term of the last PAC for HP expired on 31.12.80. The new PAC could not be reconstituted as the recommendations from the concerned were awaited. The proposal for reconstitution is being processed.